

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2213/2024

(Arising out of impugned final judgment and order dated 30-01-2024 in CRC No. 9/2019 passed by the Special Judge (PC Act), CBI, Rouse Avenue District Court, New Delhi)

POTLURI VARA PRASAD & ORS.

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

(IA No. 37879/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH SLP(Cr1) No. 5072/2024

(IA No.86923/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86924/2024-EXEMPTION FROM FILING O.T. and IA No.86921/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7063/2024

(IA No. 49745/2024 - CONDONATION OF DELAY IN FILING
IA No. 49758/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2766/2024

(IA No. 48732/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 52677/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 10663/2024

(IA No.70399/2024-CONDONATION OF DELAY IN FILING and IA No.70401/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 09-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

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For Respondent(s)

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Mr. Padmesh Mishra, Adv.
Ms. Neelakshi Bhadauria, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

We are informed that IA No. 42477 of 2024 in Writ
Petition (Civil)No.463 of 2012 filed by the Enforcement
Directorate is being placed before the concerned Bench on
12th August, 2024.

In view of this development, we adjourn these petitions till 13th September, 2024.

The interim relief granted earlier by this Court to continue.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER